

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 166/99

Thursday the 11th day of February 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

1. K.Muzaleedhar
S/o K.K.Krishnakurup
2. P.P.Joseph
S/o Devasia Paily
3. A.N.Mohanam
S/o Narayanan
4. N.S.Venkatesan
S/o N.S.Sankaranarayanan
5. A.Anuradha
D/o A.Subbarao

...Applicants

(applicants 1 to 4 are working as Senior Engineering Assistants, Doordarsan Kendra, Kudappanakunnu P.O., Trivandrum and applicant No.5 is Senior Engineering Assistant, A.I.R.Vazhuthacadu P.O., Trivandrum.)

(By advocate Mr Sasidharan Chempazhanthiyil)

Versus

1. The Director General, All India Radio Akashavani Bhavan, Parliament Street New Delhi-110 001.
2. Chief Engineer, Staff Training Institute (Technical) All India Radio & Television, Kings Way, New Delhi.
3. The Director, Doordarsan Kendra Kudappanakkunnu P.O., Trivandrum.
4. Departmental Promotion Committee for promotion to the post of Assistant Engineers rep. by Engineer-in-Chief, All India Radio, Akashavani Bhavan, Parliament Street, New Delhi-1.
5. Union of India rep. by its Secretary The Ministry of Information & Broadcasting New Delhi.

...Respondents.

(By advocate Mr R.Madanan Pillai)

Application having been heard on 11th February 1999, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicants, five in number, presently working as Senior Engineering Assistants appeared for a departmental competitive examination for promotion to the grade of Assistant Engineers held in 1998 as per notification No.

72(4)98-AI/DKT dated 9.6.98 (Annexure A-4), and memo No. TVM-23(2)98-S dated 17.6.98 (Annexure A-5). The vacancies notified were 150. The grievance of the applicants is that the respondents filled up only 83 vacancies without preparing any rank list and that the applicants have not been considered for promotion. Therefore, they made representations to first respondent claiming promotion. Copies of the representations made by first and second applicants are marked as Annexures A-7 & A-8. Finding no response, the applicants have filed this application praying that respondents 1 & 2 may be directed to fill up all the 150 vacancies of Assistant Engineers published for 97-98 from the rank list prepared on the basis of A-2 & A-3, declaring that the applicants are entitled to know their placements in the rank list prepared after written examination.

2. When the application came up for hearing today, learned counsel Mr R. Madanan Pillai appeared for respondents. Counsel on either side agreed that the application may be disposed of directing the first respondent to consider and dispose of A-7 & A-8 representations and other representations made by other applicants within a reasonable time. Learned counsel of the applicants stated that as the representations submitted by the applicants are not very comprehensive, they may be allowed to supplement the representations by making a more comprehensive and joint representation. This is not objected to by the learned counsel for the respondents.

3. In the result, as agreed to by learned counsel on either side, the application is disposed of directing the first respondent to consider the representations submitted by the applicants A-7 & A-8 taking into account supplementary and joint representation that the applicants may make within fifteen days from today, in the light of rules and instructions

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on the subject and to give the applicants an appropriate reply within a period of two months from the date of receipt of supplementary representation. There is no order as to costs.

Dated 11th February 1999.



(A.V. HARIDASAN)
VICE CHAIRMAN

aa.

LIST OF ANNEXURES

1. Annexure A2: True copy of the memorandum No.1/5/97-SIV(8) dated 17.2.98 issued by the 1st respondent.
2. Annexure A3: True copy of the circle memorandum No. DE/SEA/STI(T)/98-99 dated 19.3.98 of the 1st respondent.
3. Annexure A4: True copy of the memorandum No. 72(4)98-AI/DKT dated 9.6.98 issued by the 1st respondent.
4. Annexure A5: True copy of the Memo No.TVM 23(2)/98-S dated 17.6.98 issued by the All India Radio, Tvm.
5. Annexure A7: True copy of the representation dated 8.1.99 submitted by the 1st applicant to 1st respondent.
6. Annexure A8: True copy for the representation dated 8.1.99 submitted by the 2nd applicant to the 1st respondent.

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